

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on the dates shown against each table.

***Details of Courts which maintained zero (0) level of undated cases as on 30.3.2016.***

| <b><i>Sl. No.</i></b> | <b><i>Name of the District &amp; Sessions Division</i></b> | <b><i>Name of the Court complex(es)</i></b> | <b><i>Description of the Court maintaining zero (0) level of undated cases</i></b> |
|-----------------------|--|---|--|
| <b><i>1.</i></b>      | <b><i>Bilaspur</i></b>                                     | <b><i>Bilaspur</i></b>                      | <b><i>District &amp; Sessions Judge</i></b>  |
| <b><i>2.</i></b>      |  |   | <b><i>Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate</i></b>             |
| <b><i>3.</i></b>      |  |   | <b><i>Civil Judge (Jr. Division)-cum-JMIC</i></b>                                  |
| <b><i>4.</i></b>      | <b><i>Hamirpur</i></b>                                     | <b><i>Hamirpur</i></b>                      | <b><i>District &amp; Sessions Judge</i></b>  |
| <b><i>5.</i></b>      |  |   | <b><i>Additional District &amp; Sessions Judge</i></b>                             |
| <b><i>6.</i></b>      |  |   | <b><i>Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate</i></b>             |
| <b><i>7.</i></b>      |  |   | <b><i>Civil Judge (Sr. Division)-cum-A.C.J.M., Court No. 1</i></b>                 |
| <b><i>8.</i></b>      |  |   | <b><i>Civil Judge (Jr. Division)-cum-JMIC, Court No. 3</i></b>                     |
| <b><i>9.</i></b>      | <b><i>Kangra<br/>Dharamshala</i></b>                       | <b><i>at Dharamshala</i></b>                | <b><i>Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate</i></b>             |
| <b><i>10.</i></b>     |  | <b><i>Indora</i></b>                        | <b><i>Civil Judge (Jr. Division)-cum-JMIC</i></b>                                  |
| <b><i>11.</i></b>     | <b><i>Kullu</i></b>  | <b><i>Kullu</i></b>                         | <b><i>District &amp; Sessions Judge</i></b>  |
| <b><i>12.</i></b>     |  |   | <b><i>Additional District &amp; Sessions Judge</i></b>                             |
| <b><i>13.</i></b>     | <b><i>Mandi</i></b>  | <b><i>Mandi</i></b>                         | <b><i>District &amp; Sessions Judge</i></b>  |
| <b><i>14.</i></b>     | <b><i>Shimla</i></b>                                       | <b><i>Jubbal</i></b>                        | <b><i>Civil Judge (Jr. Division)-cum-JMIC</i></b>                                  |
| <b><i>15.</i></b>     | <b><i>Solan</i></b>  | <b><i>Solan</i></b>                         | <b><i>Additional District &amp; Sessions Judge-II</i></b>                          |
| <b><i>16.</i></b>     |  |   | <b><i>Civil Judge (Sr. Division)-cum-Chief Judicial Magistrate</i></b>             |
| <b><i>17.</i></b>     | <b><i>Una</i></b>  | <b><i>Una</i></b>                           | <b><i>District &amp; Sessions Judge</i></b>  |
| <b><i>18.</i></b>     |  |   | <b><i>Additional District &amp; Sessions Judge-I</i></b>                           |

**Details of Courts which maintained zero (0) level of undated cases as on 29.4.2016.**

| <b>Sl. No.</b> | <b>Name of the District &amp; Sessions Division</b>                                 | <b>Name of the Court Complex(es)</b>  | <b>Description of the Court maintaining zero (0) level of undated cases</b>          |
|----------------|---|---|--|
| 1.             | <b>Chamba</b>   | <b>Chamba and Dalhousie</b>   | <b>All the Courts.</b>   |
| 2.             | <b>Bilaspur</b>   | <b>Bilaspur</b>   | <b>District &amp; Sessions Judge</b>   |
| 3.             |   |   | <b>Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate</b>                          |
| 4.             |   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 5.             |   |   | <b>Ghumarwin</b>   |
| 6.             |   | <b>Civil Judge (Sr. Division)-cum-Additional Chief Judicial Magistrate, Court No. 1</b> |  |
| 7.             |   | <b>Civil Judge (Jr. Div.)-cum-JMIC, Court No. 2</b>                                     |  |
| 8.             |   | <b>Hamirpur</b>   | <b>Hamirpur</b>  |
| 9.             | <b>Additional District &amp; Sessions Judge</b>                                     |   |  |
| 10.            | <b>Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate</b>                         |   |  |
| 11.            | <b>Civil Judge (Sr. Div.)-cum-Additional Chief Judicial Magistrate, Court No. 1</b> |   |  |
| 12.            | <b>Civil Judge (Jr. Div.)-cum-JMIC, Courts No. 3 &amp; 4</b>                        |   |  |
| 13.            | <b>Kangra at Dharamshala</b>  |   |  |
| 14.            |   | <b>Dehra</b>  | <b>Civil Judge (Sr. Div.)-cum- Additional Chief Judicial Magistrate, Court No. 1</b> |
| 15.            |   | <b>Indora</b>   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 16.            |   | <b>Kangra</b>   | <b>Civil Judge (Sr. Div.)-cum- Additional Chief Judicial Magistrate, Court No. 1</b> |
| 17.            |   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC, Court No. II</b>                                 |
| 18.            | <b>Kinnaur at Rampur</b>  | <b>Rampur</b>   | <b>District &amp; Sessions Judge</b>   |
| 19.            |   |   | <b>Civil Judge (Sr. Div.)-cum-Additional Chief Judicial Magistrate</b>               |
| 20.            | <b>Kullu</b>  | <b>Kullu</b>  | <b>District &amp; Sessions Judge</b>   |
| 21.            |   |   | <b>Additional District &amp; Sessions Judge</b>                                      |
| 22.            |   | <b>Manali</b>   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 23.            |   | <b>Mandi</b>  | <b>Mandi</b>   |
| 24.            | <b>Gohar</b>  |   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 25.            | <b>Joginder-nagar</b>   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 26.            | <b>Karsog</b>   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC</b>   |
| 27.            | <b>Sarkaghat</b>  |   | <b>Civil Judge (Jr. Div.)-cum-JMIC, Court No. 2, Sarkaghat</b>                       |
| 28.            | <b>Sarmaur at Nahan</b>   | <b>Paonta Saheb</b>   | <b>Civil Judge (Sr. Div.)-cum-Additional Chief Judicial Magistrate, Court No. 1</b>  |
| 29.            |   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC, Court No. II</b>                                 |
| 30.            | <b>Solan</b>  | <b>Solan</b>  | <b>Civil Judge (Sr. Div.)-cum- Chief Judicial Magistrate</b>                         |
| 31.            | <b>Una</b>  | <b>Una</b>  | <b>District &amp; Sessions Judge</b>   |
| 32.            |   |   | <b>Additional District &amp; Sessions Judge-I</b>                                    |
| 33.            |   |   | <b>Civil Judge (Jr. Div.)-cum-JMIC, Court No. II, Amb</b>                            |

*Details of Courts which maintained zero (0) level of undated cases as on 23.5.2016.*

| <i>Sl. No.</i> | <i>Name of the District &amp; Sessions Division</i> | <i>Name of the Court complex(es)</i>     | <i>Description of the Court maintaining zero (0) level of undated cases</i>         |                    |   |
|----------------|---|--|---|--------------------|---|
| 1.             | <i>Bilaspur</i>                                     | <i>Bilaspur &amp; Ghumarwin</i>          | <i>All the Courts</i>   |                    |   |
| 2.             | <i>Chamba</i>                                       | <i>Chamba</i>                            | <i>All Courts at Chamba only.</i>   |                    |   |
| 3.             | <i>Hamirpur</i>                                     | <i>Hamirpur</i>                          | <i>District &amp; Sessions Judge</i>  |                    |   |
| 4.             |   |  | <i>Additional District &amp; Sessions Judge</i>                                     |                    |   |
| 5.             |   |  | <i>Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate</i>                         |                    |   |
| 6.             |   |  | <i>Civil Judge (Sr. Div.)-cum-Additional Chief Judicial Magistrate, Court No. 1</i> |                    |   |
| 7.             |   |  | <i>Civil Judge (Jr. Div.)-cum-JMICs, Court Nos. 3 &amp; 4.</i>                      |                    |   |
| 8.             |   |  | <i>Kangra</i>   | <i>Dharamshala</i> | <i>Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate</i> |
| 9.             |   |  |   |                    | <i>Civil Judge (Jr. Div.) -cum- JMIC, Court No. 2</i>       |
| 10.            | <i>Indora</i>                                       | <i>Civil Judge (Jr. Div.) -cum- JMIC</i> |   |                    |   |
| 11.            | <i>Jawali</i>                                       | <i>Civil Judge (Jr. Div.) -cum- JMIC</i> |   |                    |   |
| 12.            | <i>Kinnaur</i>                                      | <i>Rampur</i>                            | <i>District &amp; Sessions Judge</i>  |                    |   |
| 13.            |   | <i>Anni</i>                              | <i>Civil Judge (Jr. Div.) -cum- JMIC</i>  |                    |   |
| 14.            | <i>Kullu</i>  | <i>Kullu</i>                             | <i>District &amp; Sessions Judge</i>  |                    |   |
| 15.            |   |  | <i>Additional District &amp; Sessions Judge</i>                                     |                    |   |
| 16.            |   |  | <i>Civil Judge (Sr. Div.)-cum-Chief Judicial Magistrate, Kullu</i>                  |                    |   |
| 17.            | <i>Mandi</i>  | <i>Sundernagar</i>                       | <i>Civil Judge (Jr. Div.) -cum- JMIC, Court No. 2</i>                               |                    |   |
| 18.            | <i>Shimla</i>                                       | <i>Chopal</i>                            | <i>Civil Judge (Jr. Div.) -cum- JMIC</i>  |                    |   |
| 19.            | <i>Solan</i>  | <i>Solan</i>                             | <i>Additional District &amp; Sessions Judge-II</i>                                  |                    |   |
| 20.            | <i>Una</i>  | <i>Una</i>                               | <i>Additional District &amp; Sessions Judge-I</i>                                   |                    |   |